

C.A.No. 1789 OF 1998

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ITEM No.1A COURT No.10 SECTION XVII@  
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S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.1789 of 1998.@@  
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PATANGRAO KADAM Appellant

VERSUS

PRITHVIRAJ SAYAJIRAO YADAV DESHMUKH & ORS. Respondents

With  
C.A.Nos.2080-2081 of 1998.

Date : 26/02/2001 These Appeals were called on for@@  
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pronouncement of judgment today.

[Heard by : Hon'ble the Chief Justice@@  
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Hon'ble Mr. Justice R.C. Lahoti  
Hon'ble Mr. Justice Shivaraj V. Patil]@@  
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CORAM :@@  
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HON'BLE MR. JUSTICE D.P. MOHAPATRA @@  
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HON'BLE MR. JUSTICE SHIVARAJ V. PATIL @@  
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For Appellant (s) Mrs. V.D. Khanna, Adv.@@  
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For Respondent (s) Mr. S.V. Deshpande, Adv.@@  
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Mr. Shivaji M. Jadhav, Adv.

The Court made the following  
O R D E R

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Hon'ble Mr. Justice Shivaraj V. Patil pronounced  
the judgment of the Court.  
The Civil Appeals are dismissed in terms of the  
Signed (Reportable) Judgment, without any order as to costs.

.SP1

(Subhash Chander) (Vijay Aggarwal)  
Court Master Court Master

[Signed (Reportable) judgment is placed on the file]